

F.No. 01(03)/Roster/CESTAT/2020  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 22.1.2020

**ORDER NO. 6 of 2020**

Hon'ble President is pleased to partially modify the roster order no. 268 of 2019 for CESTAT, New Delhi for the period from **10.2.2020 to 14.2.2020** as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Sh. C. L. Mahar, Hon'ble Member (T)	From <b>10/2/2020 to 14/2/2020</b>	Excise and Service Tax Division Bench matters.
Sh. Anil Choudhary, Hon'ble Member (Judicial) and Sh. C. J. Mathew, Hon'ble Member (T)	From <b>10/2/2020 to 14/2/2020</b>	Customs Division Bench matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By order,



**(Bineesh Kumar K.S.)**  
**Registrar**

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



**Asst. Registrar**

F.No. 01(03)/Roster/CESTAT/2020  
Customs, Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.1.2020

**ORDER NO. 7 of 2020**

Hon'ble President is pleased to partially modify the roster order no. 268 of 2019 for CESTAT, New Delhi for the period from **9.3.2020 to 13.3.2020** as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Sh. C. L. Mahar, Hon'ble Member (T)	From <b>9/3/2020 to 13/3/2020</b>	Excise and Service Tax Division Bench matters.
Sh. Anil Choudhary, Hon'ble Member (Judicial) and Sh. P. V. Subba Rao, Hon'ble Member (T)	From <b>9/3/2020 to 13/3/2020</b>	Customs Division Bench matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Asst. Registrar

F.No. 01(03)/Roster/CESTAT/2020  
**Customs, Excise & Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.1.2020

**ORDER NO. 8 of 2020**

Hon'ble President is pleased to partially modify the roster order no. 268 of 2019 for CESTAT, New Delhi as follows:-

On **31.1.2020 at 2.30 p.m.** Sh. Anil Choudhary, Hon'ble Member (Judicial) and Sh. C. L. Mahar, Hon'ble Member (Technical) will hear the following ROM applications-

ST/ROM/50853/2019 in ST/51282/2015

ST/ROM/50010/2020 in ST/51665/2016

By order,



**(Bineesh Kumar K.S.)**

**Registrar**

Copy to:-  
SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar  
(Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/  
Website/Guard File/Office Copy.



**Asst. Registrar**

F.No. 01(03)/Roster/CESTAT/2020  
Customs, Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.1.2020

ORDER NO. 9 of 2020

Hon'ble President is pleased to partially modify the roster order no. 266 of 2019 for CESTAT, Bangalore for the period from 2/3/2020 to 13/3/2020 as follows.

COURT	PERIOD	WORK ASSIGNED
Sh. P. K. Choudhary, Hon'ble Member (Judicial) and Sh. P. Anjani Kumar, Hon'ble Member (Technical)	From 2.3.2020 to 6.3.2020	Customs, Excise and Service Tax Division Bench matters.
Sh. S. S. Garg, Hon'ble Member (Judicial) and Sh. P. Anjani Kumar, Hon'ble Member (Technical)	From 9.3.2020 to 13.3.2020	Customs, Excise and Service Tax Division Bench matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Asst. Registrar



F.No. 01(03)/Roster/CESTAT/2020  
Customs, Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.1.2020

ORDER NO. 10 of 2020

Hon'ble President is pleased to modify the roster order no. 79 of 2019 for CESTAT, Chennai for the period **10.2.2020 to 14.2.2020** and **2.3.2020 to 6.3.2020** as follows:-

COURT	PERIOD	WORK ASSIGNED
Sh. Anil G. Shakkarwar, Hon'ble Member (Technical) and Sh. P. Dinesha, Hon'ble Member (Judicial)	From <b>10.2.2020</b> to <b>14.2.2020</b>	Customs, Excise and Service Tax Division Bench matters.
Ms. Sulekha Beevi, Hon'ble Member (Judicial) and Sh. Anil G. Shakkarwar, Hon'ble Member (Technical)	From <b>2.3.2020</b> to <b>6.3.2020</b>	Customs, Excise and Service Tax Division Bench matters.
Sh. P. Dinesha, Hon'ble Member (Judicial)	From <b>2.3.2020</b> to <b>6.3.2020</b>	Single Member Matters.

Note:

1. In the absence of Ms. Sulekha Beevi, Hon'ble Member (J), Sh. P. Dinesha, Hon'ble Member (J) will be the part of the DB during 2.3.2020 to 6.3.2020.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



F.No. 01(03)/Roster/CESTAT/2020  
Customs, Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.1.2020

**ORDER NO. 11 of 2020**

Hon'ble President is pleased to modify the sitting notified vide roster order no. 59/2019 for CESTAT, Hyderabad for the period from **2.3.2020 to 6.3.2020** and **16.3.2020 to 20.3.2020** as follows.

COURT	PERIOD	WORK ASSIGNED
Sh. Anil Choudhary, Hon'ble Member (Judicial) and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	From <b>2.3.2020</b> to <b>6.3.2020</b>	Customs, Excise and Service Tax Division Bench matters
Sh. P. K. Choudhary, Hon'ble Member (Judicial) and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	From <b>16.3.2020</b> to <b>20.3.2020</b>	Customs, Excise and Service Tax Division Bench matters

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Asst. Registrar

F.No. 01(03)/Roster/CESTAT/2020  
**Customs, Excise & Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.1.2020

**ORDER NO. 19 of 2020**

Hon'ble President is pleased to partially modify the roster order no. 268 of 2019 for the period **2.3.2020 to 6.3.2020** for **CESTAT, New Delhi** as follows:-

COURT	PERIOD	WORK ASSIGNED
Shri Ashok Jindal, Hon'ble Member (Judicial)	From <b>2.3.2020</b> to <b>6.3.2020</b>	Single Member Bench Matters

Note :

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By order,



**(Bineesh Kumar K.S.)**  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Asst. Registrar

F.No. 01(03)/Roster/CESTAT/2020  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 22.1.2020

**ORDER NO. 13 of 2020**

Hon'ble President is pleased to partially modify the roster order no. 268 of 2019 for CESTAT, New Delhi as follows:-

On **23.1.2020** Hon'ble Mr. Justice Dilip Gupta, President will do Chamber work.

On **23.1.2020** Sh. Anil Choudhary, Honb'le Member (Judicial) and Sh. C. L. Mahar, Hon'ble Member (Technical) will hear Customs, Excise and Service Tax Division Bench matters.

Note: On 23.1.2020 Single Member Bench matters shall stand adjourned.

By order



**(Bineesh Kumar K.S.)**  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Asst. Registrar